

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: **28 MAR 1995**

APPLICATION NO.

225 of 1995.

APPLICANTS: **Sri.K.Gopinathan, Bangalore.**

V/S.,

RESPONDENTS: **The Comptroller and Auditor General of India,
New Delhi and another.**

To

1. **Sri.K.Gopinathan, Audit Officer(Rtd),
No.449, Fifth Cross, First N-Block,
Rajajinagar, Bangalore-560 010.**
2. **Sri.G.Shanthappa, Addl.CGSC,
High Court Bldg, Bangalore-1.**

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 16-03-1995.

Issued on

28/03/95

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*Deputy Registrar
JUDICIAL BRANCHES.*

*gm**

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 225 OF 1995

THURSDAY, THIS THE 16TH DAY OF MARCH, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Mr. T.V. Ramanan,

.. Member(A)

Sri K. Gopinathan,
Aged 59 years, S/o late Sri C.K.R. Sarma,
Retired Audit Officer,
Office of the Accountant General
(Audit-I), Bangalore residing
at No. 449, 5th Cross, 1st 'N' Block,
Rajajinagar, Bangalore-10.

.. Applicant.

v.

1. The Comptroller and Auditor
General of India, New Delhi.
2. The Accountant General (Audit-I),
Karnataka, Bangalore.

.. Respondents

(By Standing Counsel Shri G. Shanthappa)

ORDER

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

After having heard this matter further, we would give it a total quietus as follows: Now that admittedly, the applicant has received payment of Rs.105/- towards the Travelling Allowance claim which according to him was Rs.231/-, we direct the applicant, if he is still to get some thing more than Rs.105/- to make a fresh representation which will be considered and disposed off by the respondents according to law. This application stands disposed off accordingly. No costs.

TRUE COPY

Sd/-

Sd/-
VICE-CHAIRMAN.

MEMBER(A)

28/3/95
Section Officer